

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5435 -JK (LD) of 2022

DATED:- 01 - 08 - 2022

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each; including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 01.08.2022

No:-LAW-OIC/206/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.-JK(LD) of 2022 dated 01.08.2022

S. No.	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1.	106\1305	2022/2015	CCP(s)/SWP	Bittia rari VS Mohd Aziz CEO Reasi	Smt. Sunita Bali	CEO, Reasi
2.	537	2021	WP(c)	Narinder kour VS Ut of J&K & Ors	Smt. Sunita Bali	CEO, Reasi
3.	303/916	2016/2016	CPSW/SWP	Prabh Dayal sharma VS Shaleen Kabra & Ors.	Smt. Sunita Bali	CEO, Reasi
4.	1006	2021	SWP	.Kartar Ingh VS UT of J&K & ors	Smt. Sunita Bali	CEO, Reasi
5.	509	2018	CPSW	Neeraj Kumar vs Rakesh kumar & Ors.	Smt. Sunita Bali	CEO, Reasi
6.	4/867	2021/2013	CCP(s)/SWP	Vikram Singh VS anuradha Gupta & Ors	Smt. Sunita Bali	CEO, Reasi
7.	258/1478	2021/2018	CCP(s)/SWP	Javid Iqbal VS Bishwajeet Kumar Singh	Smt. Sunita Bali	CEO, Reasi
8.	311/388	2019/2016	CCP(s)/SWP	Rubina tabassum VS Nirmal Choudhary	Smt. Sunita Bali	CEO, Reasi
9.	2120	2021	WP(c)	Mohd Asaf Bhat VS UT of J&K & Ors.	Smt. Sunita Bali	CEO, Reasi
10.	315	2015	SWP	Shamshad Akhter vs State & ors.	Smt. Sunita Bali	CEO, Reasi
11.	215	2013	SWP	Kamal Singh VS state & Ors..	Smt. Sunita Bali	CEO, Reasi
12.	255	2021	CCP(S)	Shakeel Ahmed & Anr vs B.K. Singh & Ors	Smt. Sunita Bali	CEO, Reasi
13.	7	2021	CCP(s)	Sudesh Kumar Vs Neeraj Jandial principal Aghar Jitto & Anr.	Smt. Sunita Bali	CEO, Reasi
14.	270	2020	CCP(s)	Bagh Hussain vs Anuradha Gupta	Smt. Sunita Bali	CEO, Reasi
15.	1139	2022	WP(C)	Shri Ram Universal Public School Vs UT of J&K & Ors	Sh. Umesh Sharma	Deputy Secretary to the Government School Education Department
16.	1411	2017	SWP	Shabeena Akhter & ors VS Union of India & ors..	Mudasir Kalim Fazil	Coordination, Samagra Shiksha
17.	No.531	2022	WP(C)	J&K Unaided Private Schools Vs UT of J&K & Ors	Sh.Manu Hansa,	Deputy Secretary to Government, SED

[Handwritten Signature]
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